

**Registration (Punjab Amendment) Act, 1941**

**8 of 1941**

**[23 May 1941]**

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**[23 May 1941]**

An Act to amend the [2]Indian Registration Act, 1908, in its application to the Punjab It is hereby enacted as follows:-

**1. Short Title :-**

This Act may be called the [3]Indian Registration (Punjab Amendment) Act, 1911.

**2. Amendment Of Section 22 Of Act Xvi Of 1908 :-**

The Indian Registration Act, 1908 shall, in its application to the Punjab, be amended as follows:-

In sub-section (1) of section 22 of the said Act, the words "not being houses in towns" shall be omitted.